## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>APPEAL NO. 340 OF 2016 &</u> IA NO. 743 OF 2016 & IA NO. 703 OF 2018

Dated: 18th July, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

**Azure Sunrise Pvt. Ltd.** 

.... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradah Mukherjee

Ms. Shikha Tandon Ms. Shreya Seth

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk